

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6262
ANSWERED ON:06.05.2013
CLASSIFICATION OF DEFENCE DOCUMENTS
Choudhary Shri Harish

Will the Minister of DEFENCE be pleased to state:

- (a) whether most of the documents relating to war with neighbouring countries including India and Pakistan are in classified category;
- (b) if so, the details thereof including extant rules thereof;
- (c) whether the Government proposes to declassify such documents;
- (d) if so, the details thereof;
- (e) whether the officers having worked at top level in armed forces and intelligence agencies are allowed to disclose the information of strategic importance in the books and other communication mediums after their retirement;
- (f) if so, the details in this regard; and (g) if not, the number of cases relating to leaking such confidential information brought to the notice of the Union Government along with the action taken in those cases?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (g): The Question is about Classified Defence Documents. Divulging details of Classified Documents would not be in the interest of national security.